

NATIONAL COMPANY LAW TRIBUNAL,  
COURT- V, MUMBAI BENCH

111)C.P. (IB)/4296(MB)2019  
MA(IBC)/199(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.10.2021**

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED

Vs.

ARTRNA MULTI TRADING PVT LTD

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY ACT, 2016.

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**ORDER**

By the order of this Bench, the matter is adjourned to **22.12.2021**.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

SUCHITRA KANUPARTHI  
Member (Judicial)

20.10.2021  
/n/